$\frac{\text{CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH}}{\text{JABALPUR}}$

Miscellaneous Application No.200/00329/2019

(in OA No. 200/00897/2016)

Jabalpur, this Monday, the 02nd day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH T HAKUR, JUDICIAL MEMBER

- Union of India, through its Secretary,
 Ministry of Communication,
 Department of Telecommunications, Sanchar Bhawan,
 Ashok Road, New Delhi, India 110001
- 2. The Member (Finance), Department of Telecommunications, Sanchar Bhawan, 20 Ashok Road, New Delhi, India 110001
- 3. Controller of Communication Accounts, Doorsanchar Bhawan, Hoshangabad Road, Bhopal M.P.-462015

-Applicants

(By Advocate – Shri D.S. Baghel)

Versus

B.B.Gop, S/o H.C.Gop, Aged about 56 years, Working as Jr. Accountant, R/o 93/94, B/2, Rajved Colony, Near Barighat School, Shiv Mandir, Kolar Road, Bhopal, M.P. Pin 462042 -Respondent

(By Advocate – Shri J.B. Singh)

ORDER (ORAL)

By Navin Tandon, AM:-

This Misc. Application has been filed by the applicants (respondents in O.A.) praying for further three months time to comply with the orders of this Tribunal passed in Original Application No. 200/897/2016 dated 11.10.2018.

M.A. No. 200/00329/2019

2. The respondents had earlier by way of M.A. No.

200/1366/2018 prayed for three months' time for the same,

which was granted by this Tribunal on 02.01.2019.

3. It is seen that this Tribunal in Original Application No.

200/00897/2016 have passed the order on 11.10.2018 for

implementing the orders within 60 days from the date of receipt

of certified copy of this order.

4. Subsequently, the respondents have approached Hon'ble

High Court of Madhya Pradesh in M.P. No. 1874/2019, wherein

vide its order dated 24.07.2019 the said M.P. has been

dismissed.

5. We have considered the prayer of the respondents and

further two weeks' time from today is granted to the respondents

to implement the order in letter and spirit.

6. M.A. is accordingly disposed off.

(Ramesh Singh Thakur) Judicial Member

(Navin Tandon) **Administrative Member**

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